# GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS AND SPORTS (DEPARTMENT OF SPORTS)

#### **LOK SABHA**

## STARRED QUESTION NO. 335 TO BE ANSWERED ON 21/12/2021

Rastriya Khel Protsahan Puraskar

## \*335. SHRI GAJANAN KIRTIKAR: SHRI C.N. ANNADURAI:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the aims and objectives of Rashtriya Khel Protsahan Puraskar (RKPP) Scheme;
- (b) whether the Government has revised RKPP scheme and if so, the details and the purpose thereof;
- (c) whether RKPP scheme has helped in the promotion of sports in the country and if so, the details thereof;
- (d) the number of corporates and voluntary organizations involved under RKPP scheme since its inception;
- (e) the details and the number of youth in the country benefitted/ awarded under the scheme during each of the last three years and current year, State/UT wise and sports discipline-wise; and
- (f) whether the companies can spend their fund earmarked for Corporate Social Responsibility (CSR) on promotion and development of sports and if so, the details thereof?

#### **ANSWER**

# THE MINISTER OF FOR YOUTH AFFAIRS AND SPORTS (SHRI ANURAG SINGH THAKUR)

(a) to (f): A statement is laid on the table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF LOK SABHA STARRED QUESTION NO. 335 FOR ANSWER ON 21/12/2021 REGARDING 'RASTRIYA KHEL PROTSAHAN PURASKAR' BY SHRI GAJANAN KIRTIKAR AND SHRI C.N. ANNADURAI, HON'BLE MEMBERS OF PARLIAMENT

- (a), (b) and (c): With a view to recognize the contribution made to sports development by entities other than sportspersons and coaches, the Government has instituted an award titled Rashtriya Khel Protsahan Puruskar (RKPP) from the year 2009, which has the following four categories:
  - i. Identification and Nurturing of Budding/Young Talent
  - ii. Encouragement to Sports through Corporate Social Responsibility
- iii. Employment of Sportspersons and Sports Welfare Measures
- iv. Sports for Development

With the objective to encourage and promote involvement of corporates, voluntary organizations, sports control boards etc. in the promotion and development of sports in the country, this scheme was last amended on 12.02.2015.

- (d): Since its inception, 48 corporates/voluntary organizations have been conferred with the RKPP under various categories.
- (e): As the RKPP is an award scheme to recognize the contribution made to sports development by entities (corporates and voluntary organizations) other than sportspersons and coaches, it does not extend any direct benefit to youth of the country.
- (f): Under the scheme of 'National Sports Development Fund' (NSDF), funds under Corporate Social Responsibility (CSR) are contributed by various Public Sector Undertakings (PSUs) and other private companies. For release of CSR funds to NSDF, the donors are governed by the policy guidelines / instructions of the Ministry of Corporate Affairs issued from time to time. Accordingly, the donor companies provide CSR funds to NSDF for meeting its objectives.

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